

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

## NOTIFICATION

No: 314 Dated: 30/05/2018

It is hereby notified that the below mentioned Advocates on having surrendered their Certificates of Enrolment and voluntarily suspended their practice, as such their Enrolment Certificates are kept in abeyance with effect from the dates shown against each:-

S.No	Name S/Shri	Date of Surrender	Enrollment No. & Date
1.	Ch. Asif Iqbal S/O Sh. Mohd Iqbal R/O Dhargloon, Tehsil Mendhar, Distt. Poonch	23.02.2018	JK-299/12 Dt.22.11.2012
2	Tanveer Anjum S/O Mohd Bashir R/O Dodaj Nallah, Tehsil Darhal, Distt. Rajouri	05.04.2018	JK-1511/11 Dt.22.11.2011
3	Rooplai Sharma D/O Adeep Kumar Badyal R/O Shahpur, Tehsil Majalta, Distt. Udhampur	27.03.2018	JK-276/12 Dt.22.11.2012
4	Babar Hussain S/O Mohd Azim Sheikh R/O Ganika PO, Tehsil & Distt. Doda	05.04.2018	No.150/08 Dt.11.07.2008
5	Shailoo Razdan S/O Shuban Krishan Razdan R/O Lane No.14 Swarn Vihar, Muthi, Jammu	05.04.2018	No.JK-805/10 Dt.27.09.2010
6	Satpal Sharma S/O Hans Raj Sharma R/O Rah Salyote Tehsil Akhnoor, Distt. Jammu Jammu.	12.04.2018	No.53/08 Dt.15.02.2008
7	Nusrat Ali D/O Ali Mohmad Hakak R/O Qammarwari, S.D Colony, Sector No.4, Srinagar	17.05.2018	No.209/07 Dt.04.10.2007
8	Sunil Singh S/O Raghbir Singh R/O Village Thanoon, Post Office Barwal, Distt. Kathua	26.02.2018	No.72/07 Dt.12.04.2007
9	Shashi Paul S/O Bal Krishan R/O Village Bhaya, Tehsil Hira Nagar, Distt. Kathua	12.04.2018	No.191/2007 Dt.04.10.2007
10	Vidhi Dubey D/O Ram Prakash R/O Trikuta Nagar, Jammu	10.04.2018	No.JK-142/09 Dt.04.06.2009

By Order.

(Mohammad Yasin Beigh)  
Joint Registrar (Admn)


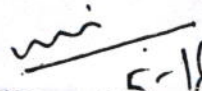
No: 8204-40/L.P Dated: 30/5/2018

Copy to the:-

1-2). Registrar Judicial, High Court Wing Jammu/Srinagar.

- 3-10. Principal District & Sessions Judge Poonch / Rajouri / Udhampur / Bhadrwah /  
Jammu/ Srinagar/Kathua.
11. Secretary, Bar Council of India, New Delhi
12. President Bar Association \_\_\_\_\_
13. Manager Government Press, Srinagar for publication in the next issue of the  
Govt. Gazette.
- ✓ 14. Incharge NIC High Court of Jammu & Kashmir, Srinagar for uploading the  
same notification on official High Court website.
15. Mr./Ms. \_\_\_\_\_

.....for information.

  
Joint Registrar (Admn)   
30-05-18